



REGIONAL OFFICE
STATE POLLUTION CONTROL BOARD, ODISHA
(DEPARTMENT OF FOREST & ENVIRONMENT, GOVT. OF ODISHA)
Plot No. 370/5971, At –Babubagicha (Cox Colony), St. Mary's Hospital Road,
Post – Industrial Estate, Jharsuguda- 768 203

Through e-mail

No 930 / I-Estt(Legal)78

Date 16/07/2022

From

Er H.K Nayak,
Regional Officer

To

The Member Secretary,
State Pollution Control Board, Odisha,
Bhubaneswar.

Sub: Submission of Joint Committee enquiry report with regards to OA No.292/2022 Jagat Ranjan Behera Vs State of Odisha before the Hon'ble National Green Tribunal, Principal Bench, New Delhi-Regarding.

Ref: H.O Letter no-9051, dtd:-23.05.2022

Sir,

With reference to the above cited subject, I am submitting herewith the Joint Committee enquiry report with regards to OA No.292/2022 Jagat Ranjan Behera Vs State of Odisha before the Hon'ble National Green Tribunal, Principal Bench, New Delhi . This is in favour of your kind information and necessary action.

Yours faithfully,

Encl: As above


Regional Officer 16/07/22

Memo no: 931, dtd:- 16/07/2022

Copy forwarded to the Sr.Law Officer (L-II),SPCB, Odisha, Bhubaneswar for kind information and necessary action.


Regional Officer 16/07/22

**Joint Committee enquiry report with regards to OA No.292/2022 Jagat
Ranjan Behera Vs State of Odisha before the Hon'ble National Green
Tribunal, Principal Bench, New Delhi**

As per the Order of the Hon'ble NGT dated 04.05.2022, in the case no. OA 292/2022, a Joint Committee was constituted of representatives of Joint Secretary, Ministry of Coal, Government Of India, Regional Office of MoEF & CC, Bhubaneswar, CPCB, State PCB, Director Mines, Govt. of Odisha and District Magistrate, Sundargarh and directed the same to verify the factual position, look into the grievances of the applicant and take remedial action in accordance with law by following due process within one month from the date of receipt of a copy of the order. In this regard, site visit was conducted on 22.06.2022 in and around the Basundhara (West) OCP of M/s MCL. During the field visit following members of Joint Committee were present:-

1. Dr.T.H Mahato, Scientist D, MoEF&CC, IRO, Bhubaneswar
2. Er H.K Nayak, Regional Officer, SPCB, Odisha
3. Sri Toufic Aslam, Scientist B, CPCB, Regional Directorate, Kolkata
4. Sri Bimbadhar Sethi, Dy.Director Mines, Rourkela Circle, Sundargarh.
5. Smt Victoraia Ekka, Tahasildar, Hemgir

In addition to the above committee members, the following representatives were also present during the site visit: -

1. Sri Ajay Namjoshi, GM Mahalaxmi area
2. Sri P.B Reddy, GM Basundhara area
3. Sri S.K Dash, GM(E&F), MCL
4. Sri Prabhanjan Nayak, Project Officer, Basundhara(West) OCP
5. Sri K.C Dakua, Manager, Basundhara(West) OCP
6. Sri A.K Bhoi, Dy.Env,Scientist, Regional Office, SPCB, Odisha
7. Smt A. Ekka, Dy.Env,Scientist, Regional Office, SPCB, Odisha

Statutory Clearances as per the records:

1. The mine has commenced its operation from 16.02.2004
2. Ministry of Environment, Forest and Climate change (MoEFCC) has accorded Environment Clearance vide letter no. J-11015/15/95-IA.II (M), dated 12th April, 2002 for production of 2.4 MTY Coal having mining lease area of 401.10 ha including 149.50 ha of forest land located in villages Kulapada, Basti of Gopalpur, Sardega and Tiklipara Tehsil Hemgiri,Sundargarh,Odisha
3. Consent to Establish of the mine was accorded by OSPCB vide H.O letter no-11268, dtd:-08.07.2011 for increase in production of Coal from 2.4 Million Ton/Annum to 7.0 Million Ton/Annum(i.e capacity as approved in mining plan) over mine leasehold area of 437.10 Ha at Basundhara, in the distict of Sundargarh.
4. Environmental Clearance has been accorded in violation category by MoEF & CC, Government of India vide letter no. J-11015/205/2008-IA.II (M), dated 25thFeb 2013 for expansion of Coal production from 2.4MTPA to 8MTPA and expansion in the ML area from 401.0 Ha to 437.10 Ha and an area of 21.90 Ha

outside the ML of M/s.MCL located in villages Sardega, Tiklipara, Kulapara Basti of Gopalpur, Tehsil Hemgiri,Sundargarh,Odisha

5. Consent to Operate of the mine was accorded upto 31.03.2016 for Coal production of 7.0 MTPA by OSPCB vide H.O letter no-4733, dtd:-18.03.2015.
6. Latest Consent to Operate accorded by OSPCB vide H.O letter no-4237, dtd:-17.03.2022 for the production of Coal of quantity 1.0 MTPA and operation of Sardega Railway Siding of handling capacity 20 MTPA on basis of third addendum to mining plan and mine closure plan (Revisoin-1) is valid for the period from 01.04.2022 to 31.03.2023

Details of State of affairs of the mine is as follows: -

Total lease hold area of the mine	459.00 Ha. (437.10 Ha+21.90 Ha outside the ML area)			
Total forest area of the mine	: 149.50Ha			
Forest area not under active mining operation	: 22.64 Ha			
Area under active mining operation	: 126.86Ha			
1. Forest area under active mining	: 87.44Ha			
2. Non-forest area under				
Details of Backfilled area	Description	Forest area (in Ha)	Non-Forest area (in Ha)	Total Area in (Ha)
	Backfilling	51.46	60.64	112.10
	Technical Reclamation	9.02	26.48	35.50
	Biological Reclamation	3.53	13.67	17.20
	Total Excavated area	126.86	87.44	214.30
No of active quarry/pit	: One			
No of non-active quarry/pit & present status	: Nil			
No of abandoned quarry/pit & present status	: Nil			

Details of Topsoil/OB dump. Area earmarked for dumping i. Top Soil ii. OB	There is no top soil dump observed during visit. As per the surface plan submitted with the Environmental statement of 2020-21 five nos. of external OB dumps indicated. As per the six-monthly compliance for the period Oct 21 to Mar 22 furnished 33.011Mm3 of OB has been backfilled till 31.03.22. However, height of internal dump (backfilling) visually looks	
Details of the near by surface water body if any	Basundhara River approx 90 m from the mine.	
Source of water	Mine sump water (Basundhara (W) OCP) – Mine use, (Basundhara (East) OCP)-	
Quantity of water use for various purposes:-	As per the environmental statement of 2020-21 submitted:-	
	Sl no	Mining
		Consumption in cum/day
	1.	Haul road dust suppression
		1646
	2.	Dust suppression at CHP
		160
		Dust suppression at siding
		440
	3.	Fire fighting
		42
	4.	Workshop
		50
	5.	Others
		10
	6.	Domestic
		0

Coal Production details since from inceptions: -

PRODUCTION & DESPATCH DETAILS FOR THE PERIOD FROM 2003-04 TO 2021-22

Year	Production (in MT)	Despatch (in MT)
2003-04	0.000	0.000
2004-05	465205.000	378288.220
2005-06	1958963.310	2592564.840
2006-07	4136635.640	3760880.470

2007-08	6384830.800	4878565.140
2008-09	6083598.040	5868092.410
2009-10	6668207.390	6274079.380
2010-11	7502239.450	6687013.390
2011-12	7056652.190	6219844.540
2012-13	6502278.630	6794187.520
2013-14	4778982.480	5583265.670
2014-15	3723492.870	4702747.010
2015-16	3728125.820	4305665.550
2016-17	3507585.790	4040881.470
2017-18	3316095.450	3409142.120
2018-19	2456312.920	2194189.970
2019-20	1820000.000	1969877.644
2020-21	811296.250	1003373.130
2021-22	999988.490	1132649.349

N.B-The mine had exceeded the limit of approved coal production for the year from 2006-07 to 2012-13 .

Details Pollution Control Measures adopted:-

The mines has installed the following pollution control measures:-

- A truck mounted fog canon of 12 KL capacity has been deployed on coal transportation road for dust suppression.
- 3 nos of water tankers of 28 KL capacity are deployed on internal coal transportation roads.
- The mine has one nos of surface miner at the coal face. The surface miner is deployed with water spray nozzles near the coal cutting drum for dust suppression.
- We have observed that sprinklers have been installed along the coal corridor, near weigh bridge and at Railway Siding. Reportedly,104 nos of sprinklers with a flow rate of 4 LPM have been installed.
- It has installed instant shower system at exit point of the mines near sardega railway siding.
- 91.42 Ha has been planted with 2,34,385 nos of plants since inception of the mine as per the records.
- 02 nos of CAAQMS stations for Ambient Air Quality Monitoring have been installed and the same is connected to server of CPCB and SPCB.
- The domestic waste water is discharged to soak pit via septic tank.

CONCLUSION: -

1. On the day of visit the mine was found to be in operation and the pollution control measures adopted were also in operation.

2. The mine will be exhausted within a period of one year as per the third addendum Approved Mining Plan (Revision-1). Hence, they sought for Consent to Operate for 1.0 MTPA coal production from State Pollution Control Board, Odisha, Bhubaneswar and the same has been accorded. Coal production for the period 2021-22 was 999988.49 Tonne as reported.
3. The mine had exceeded the limit of approved coal production for the year 2006-07 to 2012-13.
4. CHP was not in operation during visit.
5. One oil and grease trap has been shown however during visit it was not in operation.
6. Environmental expenditure for the period 2020-21 was reported to be Rs 34277000.00 i.e Rs 27.75 per ton of coal.



Sri Toufic Aslam,
Scientist B, CPCB,
Regional Directorate,
Kolkata



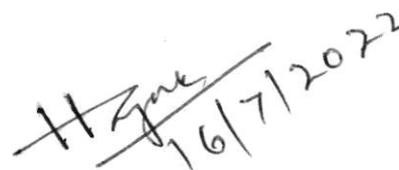
Smt Victoria Ekka,
Tahasildar, Hemgir



Sri Bimbadhar Sethi,
Dy. Director Mines,
Rourkela Circle,
Sundargarh



Dr. T.H Mahato,
Scientist D,
MoEF&CC, IRO,
Bhubaneswar



Er H.K Nayak, RO,
SPCB, Odisha